

**Throw away Price for Land  
for New Projects**

5204. SHRI J.S. PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether several State Governments offer land at throw-away price to the Central Government Departments and undertakings to lure them to locate their new projects in those states ;

(b) if so, whether Government are aware that such offers introduce an element of unreality in the project costs ;

(c) whether it is a fact that the Cabinet Secretariat had issued orders some years ago that while evaluating a project only the reasonable price of the land and/or other infrastructural incentives offered by State be taken into account ; and

(d) whether Government propose to write to the State Governments discouraging them from making such offers as the practice is not in the best interest of the poor villagers who are deprived of their land for gains of a dubious nature ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) It is not a fact that several State Governments are offering land at throw-away price to the Central Government Departments and undertakings to lure them to locate their new projects in those States.

(b) Does not arise.

(c) The Cabinet Secretariat does not appear to have issued any such orders. However, the Department of Expenditure in the Ministry of Finance have issued suitable instructions in this regard in 1969, that the cost of land and infrastructural facilities provided by the State Governments should appropriately be a charge on the project and that Central Ministries/Central Project Authorities should refrain from approaching the State Governments for provision of land and services free of cost or at concessional rates.

(d) The question does not arise in view of the position explained in part (c) above.

**Public Sector Enterprises without Top  
Executives**

5205. SHRI R. PRABHU :  
SHRI RAM VILAS PASWAN :

Will the Minister of FINANCE be pleased to state :

(a) the total number of public sector undertakings in India as on April 1, 1983 ;

(b) how many of them do not have top executives such as Chairman or Managing Director as on date ;

(c) the date from which these vacancies exist and the steps which the Government proposes to take to fill up these vacancies at an early date ; and

(d) the reasons for not filling the posts ?

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) According to the available information, there were 204 industrial and commercial enterprises under the Central Government as on 1.4.1983

(b) and (c) A statement showing the number of vacancies of full-time Chief Executives in these enterprises and the dates from which they have been vacant is annexed. Out of 15 vacancies the Public Enterprises Selection Board have already sent their recommendations to the Government in respect of 13 vacancies. Order of appointment is under issue in one case and the remaining recommendations of the PESB are under active consideration of the Government.

(d) The Public Enterprises Selection Board makes selections to the posts of Chief Executives in public enterprises after considering several eligible names and recommends suitable persons for appointment to these posts to the administrative Ministries/Departments concerned with the public enterprises. These recommendations are thereafter processed by the concerned Ministries/Departments and final appointments can be made only with the approval of the Appointments Committee of the Cabinet.

## Statement

*List of vacancies of Chief Executives in public enterprises as on 23.8.83.*

S. No.	Name of the post/enterprise	Date of vacancy
1.	MD, Orissa Drugs & Chemicals Ltd.	1-4-1983
2.	MD, Hindustan Latex Ltd.	15-4-1982
3.	Chairman-cum-General Manager, Delhi Transport Corpn.	6-5-1982
4.	CMD, Tea Trading Corporation.	23-5-1982
5.	CMD, NTC (APKKM) Ltd.	22-1-1983
6.	CMD, NTC (MN) Ltd.	1-2-1983
7.	CMD, Triveni Structural Ltd.	6-2-1983
8.	CMD, Braithwaite & Co.	21-4-1983
9.	CMD, Western Coalfields Ltd.	1-5-1983
10.	CMD, Hindustan Teleprinter Ltd.	1-6-1983
11.	Chairman, MMTC.	1-7-1983
12.	CMD, National Hydro-Electric Power Corporation.	11-7-1983
13.	Chief Executive, Hospital Consultancy Services (India) Ltd.	New post.
14.	CMD, Cardamom Trading Corporation.	New post.
15.	CMD, Electronics Trade & Technology Development Corporation.	1-5-1983

MD = Managing Director

CMD = Chairman-cum-Managing  
Director.

**Indo-USA Negotiation for Purchase of  
C130 Transport Aircraft for Armed Forces**

5206. SHRI CHHOTÉY SINGH  
YADAV :

SHRI JAIPAL SINGH  
KASHYAP :

SHRI MADHAVRAO  
SCINDIA :

Will the Minister of DEFENCE be  
pleased to state :

(a) whether Government have held  
any negotiations with the USA for the pur-  
chase of C-130 transport aircraft for the  
armed forces ;

(b) if so, the time by which this C-130  
planes will arrive in India and the total ex-  
penditure to be incurred thereon ;

(c) the details of other technology  
imports from USA in respect of which nego-  
tiations have been held; and